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File No. N-17/145/2014-NM(Vol-III)
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26-Mansingh Road, New Delhi- 110011,
Dated: 11th January, 2017

ORDER

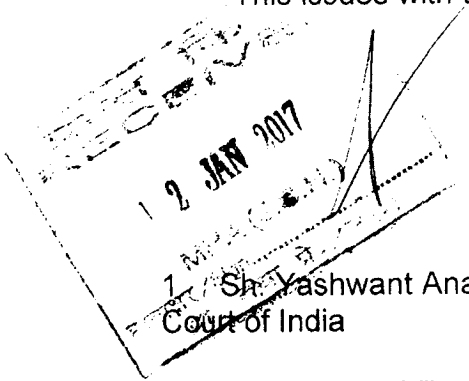
In partial modification to Order No. N-17/145/2014-NM(Vol-III) dated 23/12/2016 constituting the Task Froce for improving India's ranking in World Bank performance on the paramenter of Doing Business under " Enforcing Contracts", the constitution of the Task Force is hereby amended by including the following additional members of the Task Force.

1. Sh. Yashwant Anand Goswami, Member (Project Manager), eCommittee, Supreme Court of India
2. Dr. Ms. M. Vijayawargia, Additional Secretary, Legislative Department, Shastri Bhawan, New Delhi

This issues with the approval of Secretary (Justice).

(C.K. Reejonia)
Deputy Secretary to the Government of India
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o/c



1. Sh. Yashwant Anand Goswami, Member (Project Manager), eCommittee, Supreme Court of India
2. Dr. Ms. M. Vijayawargia, Additional Secretary, Legislative Department, Shastri Bhawan, New Delhi

- with a copy of Order dated 23/12/2016 and Minutes of the first Meeting held on 05/01/2017

All members of the Task Force.

Copy to:-

1. NIC, Department of Justice, Jaisalmer House, New Delhi for uploading the order on the website of DoJ
2. Joint Secretary, Cabinet Secretariat, Government of India, Rashtrapati Bhawan, New Delhi-110004
3. Joint Secretary, Prime Minister's Office, South Block, Raisina Hill, New Delhi-110011

12/1/17
(e-conv)

Seems
12/1/17